

Declaration of Assets and Liabilities

Year 2021-2022

I, SANJEEV KR SINGH, son/daughter/wife of PRAMOD KR SINGH

aged 28 years, belonging to OFFICE ATTENDANT

service and presently working as BIHAR VIDHAN SABHA PATNA

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash					
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs-102541 SBI-Bvn Rs. NIL IND BANK DALLEY ROAD PATNA	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	//	//	//	//	//
(v)	Motor Vehicles (details of make, etc.)	//	//	//	//	//
(vi)	Jewellery (give details of weight and value)	//	//	//	//	//
(vii)	Other assets, such as values of claims / interests	//	//	//	//	//

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Sanjeev Kr Singh
02/02/2022

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8/2/22

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03/2/22

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4/2/22

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) Vill - - Current market value	14 Katha out of 27 Kathas BAHIRO (ARA) 30 lakh	—	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iii)	Buildings (Commercial and residential) - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	Vill - BAHIRO ARA, DHOPUR Rs. 5 lakh	—	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(v)	Others (such as interest in property)	—	—	—	—	—

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	—	—
	(ii) Loans from financial institutions	—	—
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—

Sanjew Kr Singh
02/02/2022

	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	FPUPS9642C ASSESSMENT YEAR 2021-2022	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	—
	(iii) Sales Tax [Only in case of proprietary business]	—	—
	(iv) Property Tax	—	—

C. Personal Detail

GPF/CPF/PRAN No. :-

110115365423

Gender :-

M

(M/F)

Date of Birth :-

06021994

(DD/MM/YYYY)

Class/Group :-

C

(A/B/C)

Cadre :-

BIHAR LEGISLATIVE ASSEMBLY, PATNA

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :-

BHOJPUR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee: SANJEEV KUMAR SINGH

Designation: OFFICE ATTENDANT

Department: BIHAR VIDHAN SABHA

Place: PATNA

Date: 02/02/2022

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Sanjeev K Singh
02/02/2022